

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(21) C.P (IB)-608(MB)/2018

CORAM:

**SHRI M.K. SHRAWAT
MEMBER (J)**

**SHRI CHANDRA BHAN SINGH
Member (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **20.11.2019**

NAME OF THE PARTIES: Vishwanath Industries
V/s
Gammon India Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. Respondent is directed to file Reply and serve a copy on the other side in advance. Petitioner, if deem fit directed to file Rejoinder before the next date of hearing.
3. By the order of the Bench the matter is adjourned to **09.01.2020**.

Sd/-

Sd/-

**CHANDRA BHAN SINGH
Member (Technical)**

**M.K. SHRAWAT
Member (Judicial)**

20.11.2019
Jd